

Notice Inviting Quotation
Civil Courts, Deoghar

Letter No. 131/19

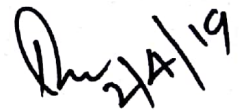
Dated 2nd April 2019

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 10th April 2019 for the purchase of Judgement Paper for Courts and Offices of Civil Court, Deoghar.

Any further details may be collected from the establishment of Court during 07:00 AM – 12:30 PM (Monday to Saturday).

The sealed quotations clearly mentioning the rates with specification and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- The quotation may be mailed at the official E-mail Id of Civil Court deogharcivilcourts@gmail.com, but the hardcopy of quotation may be reach to the undersigned office on or before 10th April 2019.



Judge-in-Charge,
Civil Courts, Deoghar